

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'B' BENCH
MUMBAI**

**BEFORE: SHRI VIKAS AWASTHY, JUDICIAL MEMBER
&
SHRI M.BALAGANESH, ACCOUNTANT MEMBER**

**ITA No.3122/Mum/2019
(Assessment Year :2011-12)**

M/s. Bhanderi Corporation Ltd., C/o. SARA & Associates 202, May Building 297/299/301 Princess Street Near Marine Lines Flyover Mumbai – 400 002	Vs.	Dy. Commissioner of Income Tax, Central Circle- 1(1) Mumbai – 400 020
PAN/GIR No.AABCG5528P		
(Appellant)	..	(Respondent)

**ITA No.1970/Mum/2019
(Assessment Year :2011-12)**

Dy. Commissioner of Income Tax, Central Circle- 1(1) Mumbai – 400 020	Vs.	M/s. Bhanderi Corporation Ltd., C/o. SARA & Associates 202, May Building 297/299/301 Princess Street Near Marine Lines Flyover Mumbai – 400 002
PAN/GIR No.AABCG5528P		
(Appellant)	..	(Respondent)

Assessee by	Dr. K. Shivaram
Revenue by	Shri Rahul Raman
Date of Hearing	14/07/2021
Date of Pronouncement	14/07/2021

आदेश / ORDER

PER M. BALAGANESH (A.M):

These cross appeals in ITA No.3122/Mum/2019 & 1970/Mum/2019 for A.Y.2011-12 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-47, Mumbai in appeal No.CIT(A)-47/12847/2016-17 dated 28/01/2019 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 153A of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 30/12/2016 by the Id. Dy. Commissioner of Income Tax, Central Circle- 1(1), Mumbai (hereinafter referred to as Id. AO).

2. At the outset, the Id. Counsel for the assessee Dr. K. Shivaram submitted that assessee had availed 'Vivad se Vishwas Scheme and already paid all the taxes.

3. Ld. DR Shri Rahul Raman also confirmed that all taxes have been paid. The Id. DR at the time of hearing submitted that he had sought a report from the Assessing Officer and in this regard, he has also confirmed the same. Accordingly, the appeals of the assessee and revenue are dismissed as withdrawn.

3. In the result, appeal of the assessee and appeal of the Revenue are dismissed as withdrawn.

Order pronounced in the open Court on 14/07/2021

Sd/-
(VIKAS AWASTHY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 14/07/2021
KARUNA, sr.ps

*ITA Nos.3122/Mum/2019 & 1970/Mum/2019
M/s. Bhanderi Corporation Ltd.,*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai